

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 123(ND)16**  
**CA. NO.**

**CORAM:**

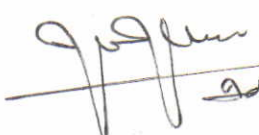

**PRESENT: SH. R. VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**SH. M.K. HANJURA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2016**

**NAME OF THE COMPANY:** M/s. Mrs. Malti Bhargava V/s. M/s. Caxton Press Pvt. Ltd. & ors.

**SECTION OF THE COMPANIES ACT: 58/59**

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	DAVINDER N. GROVER Adv	Counsel for Respondent no. 3	for R-3	
2	Lanjaigailin Kamei Adv	Proxy counsel for Petitioner	Petitioner	Lanjaigaili
3.	Shagun Bhargava	Counsel for Respondent no. 2.	R-2	

**ORDER**

Learned counsel for the parties are present. Learned counsel have stated that the paid-up capital of the company in the matter under consideration is more than Rs. 50 lakhs. That being so, the matter shall be listed on 28.09.2016 before the Hon'ble Court no. 1 for further future directions.

Sd/-

(R. Varadharajan)  
Member (Judicial)

Sd/-

(Manaraj Krishna Hanjura)  
Member (Judicial)